## 14.26 -1/2 hrs.

Title: Introduction of the Communication Laws (Amendment) Bill, 2001

SHRI VAIKO (SIVAKASI): I beg to move for leave to introduce a Bill further to amend the Indian Telegraph Act, 1885 and the Indian Post Office Act, 1898.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Telegraph Act, 1885 and the Indian Post Office Act, 1898."

The motion was adopted.

SHRI VAIKO: I introduce the Bill.

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<sup>\*\*</sup> Published in the Gazette of India, Extraordinary, Part-II, Section 2,dt.22.03.02